GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION No. 2985 TO BE ANSWERED ON 13TH MARCH, 2018

Jan Aushadhi Stores

2985. PROF. RICHARD HAY: SHRI GEORGE BAKER: DR. MANOJ RAJORIA: DR. KIRIT P. SOLANKI: SHRI ANIL SHIROLE: SHRI PRASUN BANERJEE: DR. A. SAMPATH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the Jan Aushadhi Stores (JAS) opened and operational across the country, State/UT-wise including West Bengal;
- (b) the details of the medicines available at these stores along with the steps being taken to solve the problem of non-availability of medicines/stocks and delay in supply of the same to the Jan Aushadhi Stores;
- (c) whether the Government is planning to open these stores at all or many of the Railway Stations and Government hospitals across the country, if so, the details thereof and the action taken so far in this regard, State/UT-wise;
- (d) the details of the funds likely to be sanctioned for the purpose and the time by which such stores are likely to be opened; and
- (e) the steps taken to increase awareness regarding generic medicines and JAS as well as to encourage doctors to prescribe generic medicines?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

- (a) As on 08.03.2018, 3228 'Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP) Kendras' are functional in 33 States/Union Territories of the country in order to make available quality generic medicines at affordable prices to all. A State/UT-wise list of 3228 functional PMBJP Kendras including West Bengal is at Annexure.
- (b) Presently, the product basket of the scheme covers all major therapeutic groups like Anti-infectives, Anti-diabetics, Anti-cancers, Cardiovasculars, Gastro-intestinal medicines, etc. As on 08.03.2018, 666 medicines and 81 surgicals & consumables

are presently available in Central Ware House (CWH) of BPPI for supplying to functional PMBJP Kendras in the country.

Following steps have been taken to ensure the smooth supply and availability of medicines to PMBJP Kendras:

- For smooth supply of medicines, surgicals and consumables to PMBJP Kendras through Central Ware House (CWH) of Bureau of Pharma PSUs of India (BPPI) (the implementing agency of PMBJP), 8 Carrying & Forwarding (C&F) Agents and 53 Distributors have been appointed in different parts of the country.
- Recently, an end-to-end supply chain system has also been introduced in the scheme through which a professional agency has been appointed for providing medicines, surgicals and consumables from CWH to PMBJP Kendras directly to save time and cost in the supply of the products.
- (c) & (d) As on date, Government has no proposal to open PMBJP Kendras at Railway Stations from Ministry of Railways.

As on date, there is no specific plan to open PMBJP Kendras in all the Government Hospitals across the country. However, as on 08.03.2018, 3,228 PMBJP Kendras are functional in 33 States/Union Territories of the country, out of which 502 PMBJP Kendras are functional in Government Hospitals of the country. For opening PMBJP Kendras in any Government Hospital / Medical College / Government owned building premises such as Railway Stations, one-time financial assistance upto Rs. 2.50 lakh is provided through Bureau of Pharma PSUs of India (BPPI) (the implementing agency of PMBJP).

(e) In order to increase awareness in the public about the use of generic drugs, a scheme in the name of 'Pradhan Mantri Bhartiya Janaushadhi Pariyojana' (PMBJP) is functioning across the country for making available quality generic medicines at affordable prices to all. Government has initiated various publicity campaigns for promotion of the scheme such as hoardings, bulk SMS, mobile exhibitions, distribution of pamphlets, etc. for spreading awareness. Also, a 15 day Radio/FM campaign was also launched in various States of the country. Media Conferences are also being organized to aware the people about the products of the scheme. Department of Pharmaceuticals is also organizing seminars on 'Promotion of Generic Medicines' across the country.

Para 1.5 of Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002 provide for:

1.5 Use of Generic names of drugs: Every physician should, as far as possible, prescribe drugs with generic names and he / she shall ensure that there is a rational prescription and use of drugs.

Statement referred to in part (a) of Lok Sabha Unstarred Q. No. 2985 for 13.03.2018 raised by Prof. Richard Hay, Shri George Baker, Dr. Manoj Rajoria, Dr. Kirit P. Solanki, Shri Anil Shirole, Shri Prasun Banerjee and Dr. A. Sampath regarding 'Jan Aushadhi Stores'

S. No.	States/Union Territories	Number of functional PMBJP Kendras
1	Punjab	76
2	Delhi	42
3	Haryana	72
4	Uttar Pradesh	502
5	Uttarakhand	97
6	Madhya Pradesh	68
7	Tripura	24
8	Mizoram	8
9	Andhra Pradesh	132
10	Gujarat	280
11	Karnataka	273
12	Rajasthan	89
13	Maharashtra	215
14	Odisha	73
15	Chandigarh	5
16	Jammu & Kashmir	34
17	Himachal Pradesh	28
18	Jharkhand	46
19	Bihar	96
20	Kerala	326
21	Chattisgarh	195
22	Arunachal Pradesh	24
23	Telangana	77
24	Tamil Nadu	276
25	Assam	51
26	West Bengal	47
27	Nagaland	11
28	Manipur	36
29	Dadar & Nagar Haveli	7
30	Puducherry	11
31	Daman & Diu	4
32	Sikkim	2
33	Meghalaya	1
	Total	3228